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# Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning Officer

Suxendra Mehtan daugher/wite of Pallav Neal 44 years, resident of Mill - Kirtaul P. (medic	Mehta Divit - Degu on full postal address)	Lar au'
Election, do hereby solemnly affirm and state on oath as under:-	MLA-146	
(strike out whichever is not applicable)		· ·
(1) I am a candidate set up by(name of the	political party ) / am co	ntesting as an
Independent candidate.		
(2) Details of DAN - 4 4 550		

#### (2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown In Income Tax Return ( in Rupees)
1,	Self	BJAPM3937	and the same of th	
2,	Spouse-			
3.	Dependent 1			
4.	Dependent 2	1		
5.	Dependent 3			

## (3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	N. 4 .
(b)	Name of the court, Case No. and Date of order taking cognizance :	N. 4 .
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s)	N.A.

### 4. Cases in which I have been convicted by a court of law(other those referred to in Form 26);

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	N. A.
(b)	Name of the Court(s), Case No. and	N.A.
	Date(s) of order(s).	

अरु के महता अरु के महता (5) That I give heigth below the details of a seasets (movable and is movable etc.) of mysels, my spouse and all dependents:

#### A. Details of movable assets:

Note

1. Assets in joint name indicating the extent of joint ownership will also have to be given

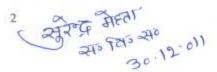
In case of deposit/Investment, the details including Serial Number. Amount, Date of Deposit, the Scheme.
 Name of Bank/Institution and Branch are to be given

 Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse wrife.	Dependent-1	Dependent-2	Dependent-3
1)	Cash in hand	20000=10	15000=10			
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Solutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	he 17-44121	-			
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.		-			
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount		-			
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount,	-	-			
(vi)	Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	BRI 3417 Rajdost Notercycle Rs 15000=10	Rs 6, 15,000	14		
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	al 10gm -2120	5/25 gm 3,25, 5/1/25 500 gm	in l		



Any other assets such as value of Claims/interest	2.05.000=W	
ia, Gross Total value	2,03,0050	1

3. Details of Immovable assets:
(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land Location(s) Survey number(s)	Joint Land 12 Katha PSND,000=10				
	Area (Total measurement in acres)					
	Whether inherited property (Yes or NO)	_	_			
	Date of purchase in case of self acquired property	_	-			
	Cost of Land (in case of purchase)at the time of purchase		-			
	Any Investment on the land by way of development, construction etc.		-			
	Approximate Current market value	-	-			
(ii)	Non-Agricultural Land Location(s) Survey number(s)	-	-			
	Area (Total measurement in sq. ft.)	_	-			
	Whether inherited property (Yes or NO)	-				
	Date of purchase in case of self acquired property	-	-			
	Cost of Land (in case of purchase) at the time of purchase	i i				
	Any Investment on the land by way of development, construction etc.	+				
	Approximate Current market value	2.00	-			
(iii)	(including apartments) -Location(s) -Survey number(s)		-,			
	Built up Area (Total measurement in sq. ft.)					

-	V wher inherited property (* en or NO)	~	-	T		
	Description of purchase in case of serf	_	-		1	
	C vst of property (in case of prochase) at the time of prochase	_	-			
	Any Investment on the property by way of development, construction etc.	_	-			
	Approximate Current market value	-				
(iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	1 Katha Plotaso Pacca Howaso 3, 70,000=41 LAnciateral			-	
	Area (Total measurement in sq. ft.)					
	Built up Area (Total measurement in sq. ft.)	-				
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of property (in case of purchase) at the time of purchase	11			¥	
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value					
(v)	Others (such as interest in property)					
(vi)	Total of Current Market Value of (i) to (v) above					

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:-(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Bahar Amount outstanding Volk and Aba Nature of Ioan	5,64,000=10				
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan				361	

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	Any other liability	-	-			
	Grand total of liabilities				1	
(ii)	Government Dues: Dues to departments dealing with government accommodation	_	-		İ	
	Dues to departments dealing with supply of water					
	Dues to departments dealing with supply of electricity					
-	Dues to departments dealing	_		-	-	-
	with supply of telephones/mobiles	-	-			
	Dues to departments dealing with government transport (including aircrafts and Indicopters)	-	-			
	Income Tax Dues	-			1	1
	Wealth Tax Dues	-	+-	+	1	-
	Service Tax Dues	-	74-1			
	Municipal /Property Tax Dues		-			
	Sales Tax Dues					
	Any other dues	-				
	Grand total of all Govt. dues		-		117	

(7)	Details of	profession	or	occupation	ï
6.1	To estering Of	broression.	U.	occupation	į

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School /College/ University and the year in which the course was completed.)

Matrie R. K. C. High School Fulwaria 1978

Intermediate APSM College Berraumi LNMU

## (9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate- MLA.	Sh./Smt./Kum. Su rendoa Mehta
2.	Full postal address	Will-Kirnaul Ps-Teghra
3.	Number and Name of the constituency and state	146 - Begusarai
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	. 100 BJ. P.
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	N. A

	(c) Total number of Pending cases where the court (s) have taken cognizator			1ê	N·A·					
5		PANOF BJAPM3937J.			Year for which last Income Tax Return filed		Tirel Invent Stone			
_	-	) Candidate				-		-		
	n di sa coloniare	Spouse:								
	(c	) Dependents								
6.	-	Details of Assets and Liabilities in rupees								
		Description	Self	Spouse		Dependen	11-10	Dependent-III		
۸.		Moveable Asset (Total value)	93441:10	5,95,000				Dependen in		
В.		Immovable Asset	5,30,000=0	-			-014			
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)								
	(ii)	Approximate Current Market Price of Asset (Total Value)								
7		Liabilities				-	_			
		(i) Government dues (Total)	5,64,000=10	-						
		(ii) Loans from Bank, Financial Institutions and others (Total)								
8.		ghest educational qualific Intermidiate Give details of School / Un	- APSM (							

#### VERIFICATION

l, the depor best of my declare that	ent, above named, do hereby verify and declare that the contents of this a knowledge and belief, no part of it is false and nothing material has been	affidavit are true and correct to the concealed there from, I further
		/

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
(b) 1, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

DEPONENT

क्रिकेन्द्र ग्रेस्स अर विर सर 30:12:011